

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 978 of 2020

In the matter of:

K. Sailendra & Ors.

....Appellants

Vs.

Aayusiddhi Life Sciences Pvt. Ltd. & Ors.

....Respondents

Present:

Appellants: Mr. Srinivasanraju Chitrapu, Advocate.

Respondents: Mr. Arpit Shukla, Advocate for R-6.

ORDER

(Through Virtual Mode)

07.01.2021: Notices have been delivered to all the Respondents. The consignment record showing item delivered is also on record. Service is accordingly declared to have been effected on the Respondents. However, there is no appearance on their behalf.

At this stage, Shri Arpit Shukla, learned Counsel appeared on behalf of Respondent No.6. Learned Counsel for the Appellant will provide complete set of Appeal paper-book to learned Counsel for Respondent No.6 within two days. Learned Counsel for Respondent No.6 shall file reply affidavit within three weeks thereof. Rejoinder, if any thereto, may be filed within two weeks thereafter.

Contd...2/-

Presence of other Respondents is awaited.

List on 12th February, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**